

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2021-2022)**

**SEVENTEENTH LOK SABHA**

**63**

**SIXTY THIRD REPORT**

**[Action Taken by Government to the Recommendations/Observations made by the  
Committee in their Sixth Report (Seventeenth Lok Sabha) on delay in laying of the  
Annual Reports of the National Sports Development fund, Delhi]**

**(Presented on 15 December, 2021)**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT**

**NEW DELHI**

**December, 2021/ Agrahayana 1943(Saka)**

## CONTENTS

	PAGE
<b>COMPOSITION OF THE COMMITTEE (2021-2022)</b>	(iii)
<b>INTRODUCTION</b>	(v)
<b>REPORT</b> Action Taken by Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table in their Sixth Report (Seventeenth Lok Sabha)	01
<b>Appendix</b> Statement showing Action Taken by Government on the Recommendations/Observations of the Committee on Papers Laid on the Table in their Sixth Report (17 <sup>th</sup> LS)	02
<b>Annexure</b> Minutes of the sitting of the Committee held on 06 December, 2021	07

**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**  
**(2021-2022)**

**Shri Ritesh Pandey** - **Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chella kumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Smt.B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Smt. Manjinder Pubbi - Under Secretary
5. Smt. Rajni Bhagat - Committee Officer

## **INTRODUCTION**

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Sixty Third Report on the Action Taken by Government on the Recommendations/Observations contained in the Sixth Report (Seventeenth Lok Sabha) of the Committee in respect of delay in laying of the Annual Reports and Audited Accounts of the National Sports Development Fund, Delhi.

2. The Committee considered and adopted this Report at their sitting held on 06.12. 2021.
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

**NEW DELHI**  
**December, 2021**  
**Agrahayana, 1943 (Saka)**

**Ritesh Pandey**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Sixth Report of the 17<sup>th</sup> Lok Sabha regarding the delay in laying the Annual Reports and Audited Accounts of National Sports Development Fund (NSDF) which was presented to Lok Sabha on 20.03.2020.

2. The Action Taken Notes have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statement showing the action taken by the Government on the Recommendations/Observations contained in the Sixth Report (17<sup>th</sup> Lok Sabha) is given in the Appendix.

3. The Committee, in their Sixth Report, had pointed out the failure of the Ministry of Youth Affairs and Sports and National Sports Development Fund (NSDF), New Delhi, regarding timely laying of the Annual Reports and Audited Accounts of the NSDF for the years 2012-13, 2013-14, 2014-15, 2015-16, 2016-2017, 2017-2018 and 2018-2019.

4. The Committee are dismayed to note that although the Government have accepted all the recommendations of the Committee made in the aforesaid Report, but the documents for the years 2016-2017 to 2018-2019 were laid on the Table of the House with inordinate delays ranging from 15 to 27 months and the documents for the subsequent years 2019-2020 have not been laid on the Table of the House yet. The Committee strongly feel that the measures taken by the Ministry have not proved to be effective enough to ensure a timely laying of these documents before the Parliament.

**5. The Committee, while expressing their serious concern in the matter, strongly recommend that the Annual Reports and Audited Accounts of the NSDF for the year 2019-2020 should be laid on the Table of the House at the earliest and the Annual Reports and Audited Accounts of NSDF for the subsequent years should be laid on the Table of the House within the stipulated time in future.**

NEW DELHI  
December, 2021  
Agrahayana, 1943 (Saka)

Ritesh Pandey  
Chairperson  
Committee on Papers Laid on the Table

**(Vide Para 02 of the Report)**

**STATEMENT SHOWING ACTION TAKEN ON THE RECOMMENDATIONS/  
CONCLUSION CONTAINED IN THE SIXTH REPORT OF THE COMMITTEE ON PAPERS  
LAID ON THE TABLE**

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**(Recommendation No. 10)**

The Committee note that the Ministry of Youth Affairs and Sports and National Sports Development Fund (NSDF), New Delhi have not adhered to the stipulated time frame of nine months of the closure of the accounting year for laying the Annual Report and Audited Accounts of NSDF on the Table of the House. Thus the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5<sup>th</sup> Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5<sup>th</sup> Lok Sabha and Paras 1.12 and 2.6 to 3.38 of Second Report of 6<sup>th</sup> Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying of these documents on the Table of the House within nine months from the closure of the accounting year have not been complied with. These documents of NSDF for years 2012-13, 2013-14, 2014-15 and 2015-16 were laid on the Table of the House with delays ranging from more than 7 months to 14 ½ months. The Committee also note that the documents for the years 2016-2017, 2017-2018 and 2018-2019 which were required to be laid on the Table of the House within the 9 months from the closure of the respective financial year are not laid as yet.

**Reply of the Government**

Observations of the Hon'ble Committee in respect of delay in laying the documents of NSDF for the years 2012-13, 2013-14, 2014-15 and 2015-16 are a matter of record. Documents relating to 2016-17 and 2017-18 have been laid on the Table of the House i.e. Lok Sabha on 19<sup>th</sup> March, 2020 and Rajya Sabha on 23<sup>rd</sup> March, 2020.

As regards Annual Accounts for the year 2018-19, these have been compiled and approved by the NSDF Council on 03.01.2020. The Office of the Director General of Audit, Central Expenditure had intimated that the Audit will be conducted during 16.03.2020 to 24.03.2020. The Audit commenced on 16.03.2020 and continued up to 19.03.2020 and could not be completed due to Lockdown. The Audit has thereafter been conducted during the period 21.08.2020 to 31.08.2020. Further information was also collected by the Audit team from this office on 20, 21 and 23 October, 2020. Audit office has sent the Draft Audit Report on 27.10.2020 for verification of facts and figures within a period of 14 days. Reply to Audit has been furnished on 6.11.2020. Efforts to get final Audit Report from the Audit Office are being made. On receipt of audit report, documents will be laid before the Table of both the Houses of Parliament.

***(Ministry of Youth Affairs & Sports , Department of Sports, O.M. No. K-14018/09/2018-NSDF dated 23<sup>rd</sup> December, 2020.)***

**(Recommendation No. 11)**

While examining the reasons for delays in laying of the documents of the NSDF, the Committee note that an undue delay had occurred at all stages such as compilation of accounts, appointment of the Auditors, submission of Audit Report by Auditors, taking approval from the Executive Committee, preparation of Annual report. The Committee expressed its concern over these delays.

**Reply of the Government**

Observations of the Hon'ble Committee are noted. Efforts will be made to avoid the delays in future.

*(Ministry of Youth Affairs & Sports , Department of Sports, O.M. No. K-14018/09/2018-NSDF dated 23rd December, 2020.)*

**(Recommendation No. 12)**

Thus the Ministry of Youth Affairs and Sports have apparently not been able to put in place an effective monitoring to ensure the laying of the documents of NSDF on the Table of both the Houses of Parliament within the stipulated time. The Ministry must make all out efforts to ensure that henceforth documents of the NSDF from 2019-2020 onwards are laid within the stipulated time. The Committee shall be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

**Reply of the Government**

Observations / directions of the Hon'ble Committee are noted. The Annual Accounts of the NSDF for the year 2019-20 have been compiled, approved by the Executive Committee of the NSDF and these will be submitted to Audit after approval / adoption by the NSDF Council. The Ministry will regularly interact with Audit authorities to complete the process of audit in a time bound manner.

*(Ministry of Youth Affairs & Sports , Department of Sports, O.M. No. K-14018/09/2018-NSDF dated 23<sup>rd</sup> December, 2020.)*

**(Recommendation No. 13)**

The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NSDF could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period and it should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

**Reply of the Government**

Observations of the Hon'ble Committee are noted. Documents relating to 2016-17 and 2017-18 have been laid on the Table of the both the Houses of the Parliament – i.e. Lok Sabha on 19<sup>th</sup> March, 2020 and Rajya Sabha on 23<sup>rd</sup> March, 2020 along with statement explaining the reasons for delay. The Annual Accounts for the year 2018-19 have been audited and as soon as Audit Report / Audited Accounts are received from the Audit Authorities, the Annual Report will be placed on the Table of

both the Houses of the Parliament after getting approval of the of NSDF Council. The Annual Accounts for 2019-20 have also been compiled, approved by the Executive Committee of the NSDF and these are to be approved by the NSDF Council. Thereafter, these will be sent to Audit Authorities to undertake Audit. After completion of Audit process and approval by the NSDF Council, the Annual Report will be laid on the Table of both the Houses of Parliament.

*(Ministry of Youth Affairs & Sports , Department of Sports, O.M. No. K-14018/09/2018-NSDF dated 23<sup>rd</sup> December, 2020.)*



**THE MINUTES OF THE SECOND SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)**

The Committee sat on Monday, 06<sup>th</sup> December 2021 from 15:00 hours to 16:30 hours in Committee Room "C", Parliament House Annexe, New Delhi.

**PRESENT**

Shri Ritesh Pandey - **Chairperson**

**MEMBERS**

2. Dr. Shafiqur Rehman Barq
3. Dr. A. Chella Kumar
4. Shri Pallab Lochan Das
5. Choudhary Mehboob Ali Kaiser
6. Shri T.N. Prathapan
7. Shri Saptagiri Sankar Ulaka
8. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

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3. Thereafter, the Committee took up for consideration, the eleven draft Reports (Original/ATR) regarding the delay in laying the Annual Report and Audited Accounts of the following organisation :-

1-10 X X X X

11 Action Taken by the Government on the recommendations made by the Committee in their Sixth Report (17th Lok Sabha) regarding the delays in laying the Annual Reports and Audited Accounts of the National Sports Development Fund, Delhi.

4. After deliberations, the Committee adopted all the eleven (11) Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present these Reports to the Parliament.

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**The Committee then adjourned.**



